

ITEM NO.17 Court 3 (Video Conferencing) SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 9382/2020

(Arising out of impugned final judgment and order dated 06-08-2020 in DBSAW No. 511/2020 passed by the High Court Of Judicature For Rajasthan At Jaipur)

MADAN DILAWAR

Petitioner(s)

VERSUS

THE HONBLE SPEAKER RAJASTHAN LEGISLATIVE
ASSEMBLY JAIPUR & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.74383/2020-EXEMPTION FROM FILING O.T. and IA No.74384/2020-EXEMPTION FROM FILING AFFIDAVIT)

WITH

Diary No(s). 16685/2020 (XVI-A)

Date : 11-08-2020 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARUN MISHRA
 HON'BLE MR. JUSTICE B.R. GAVAI
 HON'BLE MR. JUSTICE KRISHNA MURARI

Counsel for the
parties

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Mr. Muhammad Ali Khan, Adv.
Mr. Mohammad Nizam Pasha, Adv.
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Ms. Prerna Charurvedi, Adv.
Ms. Rachna Joshi Issar, Adv.

Mr. Pai Amit, AOR

Mr. Shail Kumar Dwivedi, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP (C) No. 9382 of 2020

As the High Court is hearing the matter today and the parties have assured us that they are going to argue the matter, let the matter be argued before the High Court.

List on 13.08.2020.

Diary No(s). 16685/2020

The learned counsel appearing for the petitioner(s) has prayed for withdrawal of this Transfer Petition.

The Transfer Petition is, accordingly, dismissed as withdrawn, as prayed for.

(JAYANT KUMAR ARORA)
COURT MASTER

(JAGDISH CHANDER)
ASSISTANT REGISTRAR